of recommendations contained in the Thirty-fifth Report of the Department-related Parliamentary Standing Committee on Labour on the Demands for Grants (2013-14) pertaining to the Ministry of Labour and Employment.

...(Interruptions)...

Status of implementation of recommendations contained in the One hundred and third and One hundred and fourth reports of the Department-related Parliamentary Standing Committee on Commerce

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. SUDARSANA NATCHIAPPAN): Sir, I make the following statements regarding:—

- (i) Status of implementation of recommendations contained in the One Hundred and Third Report of the Department-related Parliamentary Standing Committee on Commerce on "Export of Food Grains-Premium Non-Basmati Rice and Wheat; and
- (ii) Status of implementation of recommendations contained in the One Hundred and Fourth Report of the Department-related Parliamentary Standing Committee on Commerce on "Export Promotion of Agricultural and Processed Food Products.

...(Interruptions)...

MR. DEPUTY CHAIRMAN: You are ignoring me. ...(Interruptions)... Don't do this. ...(Interruptions)... Don't block my face. ...(Interruptions)... Hon. Members, there are important Bills to be passed, but I am unable to do it because of the lack of consensus and because of the disruptions. ...(Interruptions)... With a disappointed heart ...(Interruptions)... I am adjourning the House up to 2.00 p.m. ...(Interruptions)... The House is adjourned up to 2.00 p.m. ...(Interruptions)...

The House then adjourned at six minutes past twelve of the clock.

The House reassembled at two of the clock, MR. DEPUTY CHAIRMAN in the Chair.

THE INTERIM BUDGET (RAILWAYS), 2014-15

श्री नरेश अग्रवाल (उत्तर प्रदेश): माननीय उपसभापति जी, यह सदन ऑर्डर में नहीं है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Now, Mr. Mallikarjun Kharge to lay the Interim Budget (Railways), 2014-15. ...(Interruptions)...

Statements by

[12 February, 2014]

THE MINISTER OF RAILWAYS AND THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MALLIKARJUN KHARGE): Sir, I beg to lay on the Table, a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of India for the year 2014-15, in respect of Railways.

...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please don't do that. ...(Interruptions)... Now, Supplementary Demands for Grants (Railways), 2013-14. ...(Interruptions)...

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS) 2013-14

THE MINISTER OF RAILWAYS AND THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MALLIKARJUN KHARGE): Sir, I lay on the Table, a statement (in English and Hindi) showing the Supplementary Demands for Grants (Railways), for the year 2013-14.

...(Interruptions)...

MR. DEPUTY CHAIRMAN: What are you doing? ...(Interruptions)... You are behaving in a very bad way. ...(Interruptions)... What is this? ...(Interruptions)... Don't do this. ...(Interruptions)...

SHRI RAVI SHANKAR PRASAD (Bihar): The ruling party Members are disrupting the House. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Don't do this. ...(Interruptions)... I am telling you, don't block my face. ...(Interruptions)... Don't do this. ...(Interruptions)... That is very bad. ...(Interruptions)... Don't block my face. ...(Interruptions)... Now, Mr. Kishore Chandra Deo to make a statement. ...(Interruptions)... You can lay it on the Table. ...(Interruptions)...

STATEMENTS BY MINISTERS (Contd.)

Constitution of Task Force for addressing issues regarding scheduling of communities as Scheduled Tribes and related Matters

THE MINISTER OF TRIBAL AFFAIRS AND THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): Over the years, there have been a large